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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Item No.4 – Shri Pawan Kumar Bansal.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL):

On behalf of Shrimati Jayanthi Natarajan, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wildlife Institute of India, Dehradun, for the year 2010-2011, along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wildlife Institute of India, Dehradun, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 7173/15/12)

- (3) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 35 of the National Green Tribunal Act, 2010:-

- (i) The National Green Tribunal (Recruitment, Salaries and Other Terms and Conditions of Service of Officers and other Employees) Amendment Rules, 2012 published in Notification No. G.S.R. 440(E) in Gazette of India dated 11<sup>th</sup> June, 2012.
- (ii) The National Green Tribunal (Manner of Appointment of Judicial and Expert Members, Salaries, Allowances and other Terms and Conditions of Service of Chairperson and other Members and Procedure for Inquiry) (Amendment) Rules, 2012 published in Notification No. G.S.R. 556(E) in Gazette of India dated 11<sup>th</sup> July, 2012.

(Placed in Library, See No. LT 7174/15/12)

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

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**12.12 hrs**

*The Lok Sabha then adjourned till Fourteen of the Clock.*

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